



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20th December, 2022

NOTICE

Please take notice that the following matter listed on 22.12.2022 in the Court-IV will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1336 of 2019 & I.A. No. 3147 of 2022 (PH)	Shrem Residency Pvt. Ltd. Vs. Shraman Estates Pvt. Ltd.	Ayushmaan Bhutani	Vishesh Issar Ravi Sehgal
2.	Comp. App. (AT) (Ins) No. 579 of 2022 (PH)	Export-Import Bank of India & Ors. Vs. Maneesh Pharmaceuticals Ltd.	Palak Nenwani	Kumar Anurag Singh

By order of Hon'ble Chairperson

-Sd/-

Registrar